NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA(CAA)/56/230/HDB/2017	
NAME OF THE COMPANY	EFSL Comtrade Ltd	
NAME OF THE PETITIONER(S)	EFSL Comtrade Ltd	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	230	ŝ

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAVINDRA ANKAM	Advocate	ravionkamlaw po	Ran A.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard. Shri Ravindra Ankam, Ld. Counsel for Petitioner.

C.A. is disposed of by a separate order.

Member (T)

Member (J)

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